

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 08-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100060/2004	CBI EOW Mumbai Vs Pravin Bharathan	SPP
<u>REPLY/SAY</u>				
2	SPL CASE CBI	100068/2008	State of MaharashtraC.B.I.E.OW.MUM Vs Lamlesh Jitendra Gandhi Others.	Mr.Bharat
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100028/2008	CBI EOW Mumbai Vs Nitin Ramkrishna Jushe	SPP P.Arun
